

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

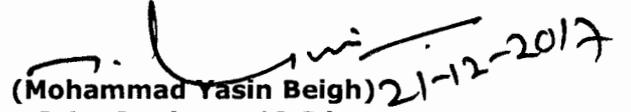
O R D E R

No: 1239 Dated: 22/12/2017

Sanction is hereby accorded to the grant of 38 days earned leave w.e.f. 16-01-2018 to 22-02-2018 in continuation to winter vacation in favor of Shri Dinesh Gupta, CJM, Leh with permission to leave the station.

Besides this, the Principal District & Sessions Judge, Leh shall make alternative arrangement regarding routine work of the said court during the leave period of the officer.

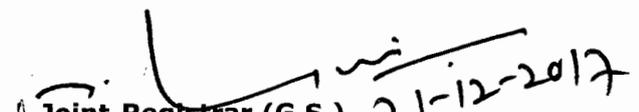
By Order.


(Mohammad Yasin Beigh) 21-12-2017
Joint Registrar (G.S.)
Ab
21/12
Chd/w

No: 53738-40/95 Dated: 22/12/2017

Copy to the:-

1. Secretary to Hon'ble Administrative Judge District, Leh.
....for information of His Lordships.
2. Principal District & Sessions Judge, Leh.
3. Shri Dinesh Gupta, Chief Judicial Magistrate, Leh.
....for information and n/a.


Joint Registrar (G.S.) 21-12-2017
Ab
21/12
Chd/w

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

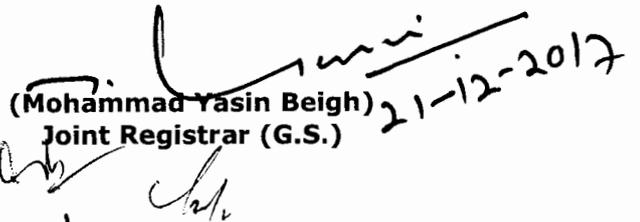
O R D E R

No: 1240 Dated: 22/12/2017

Sanction is hereby accorded to the grant of 23 days earned leave w.e.f. 16-01-2018 to 07-02-2018 in continuation to winter vacation in favor of Shri Suneet Gupta, Principal District & Sessions Judge, Leh with permission to leave the station.

Besides this, the officer shall make alternative arrangement regarding routine work of the said court during his leave period before leaving the station.

By Order.


(Mohammad Yasin Beigh)
Joint Registrar (G.S.) 21-12-2017

No: 53741-42/95 Dated: 22/12/2017

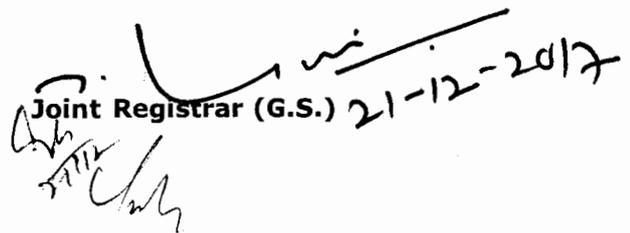
Copy to the:-

 1. Secretary to Hon'ble Administrative Judge District, Leh.

....for information of His Lordships.

2. Shri Suneet Gupta, Principal District & Sessions Judge, Leh.

....for information and n/a.


Joint Registrar (G.S.) 21-12-2017